NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 978/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Tata Capital Financial Services Ltd.

V/s.

Western India Shipyard Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

TCP No. 978/I&BP/NCLT/MB/MAH/2017

None present.

To verify the record as to whether notice has been given to the Corporate Debtor in this matter or pending with the Hon'ble High Court of Bombay & Goa, post this matter for coming Friday i.e. on **15.09.2017**.

Sd/-

Sd/-B.S.V. PRAKASH KUMAR

V. NALLASENAPATHY

Member (Technical)

Member (Judicial)